

Monthly Information Bulletin on Corporate
Sector

March 2017

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st MARCH 2017

1. The total number of companies registered in the country as on 31st March 2017, stood at 1,641,333. Of them 301,778 companies were closed; 802 companies were assigned dormant status as per the Companies Act, 2013; 1,38,206 companies have not filed their annual statutory filings for 2 years consecutively; 5,698 companies were under liquidation; 25,264 companies were in the process of being struck-off and 282 companies were in the process of being re-activated. Taking the above into account, there were 1,169,303 active companies as on 31st March 2017.

2. Out of the 301,778 closed companies, about 10,320 companies were liquidated/dissolved; 262,690 companies were defunct (and hence struck-off); 18,854 companies were amalgamated/ merged with other companies; 5,123 companies were converted to LLP; 4,791 companies were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 31st March 2017.

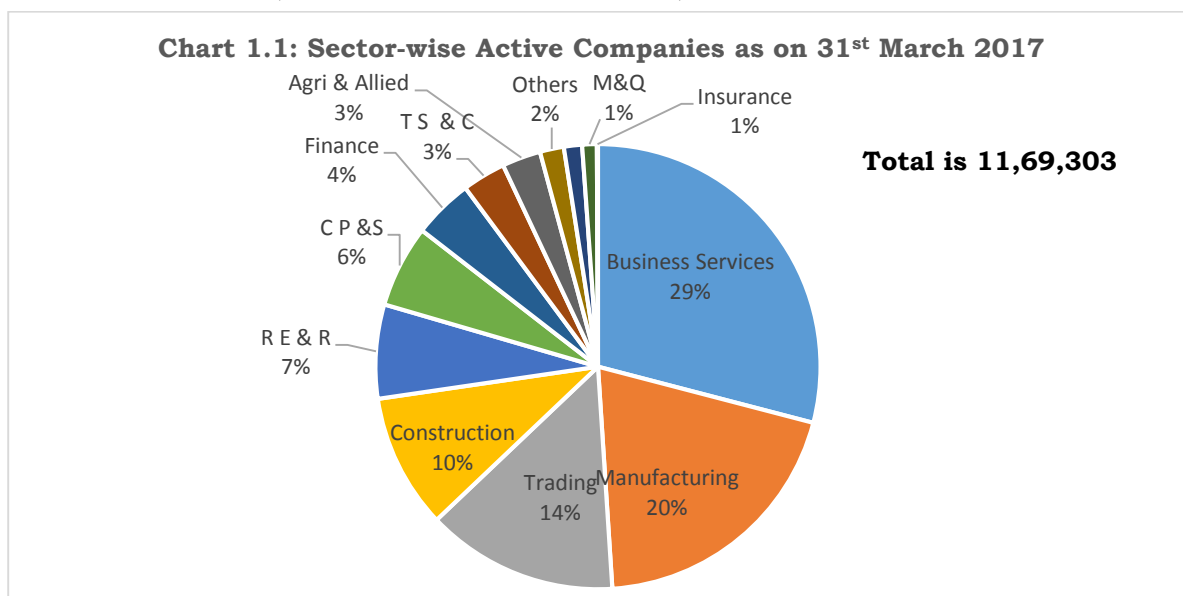
3. Out of the 1,162,181 active companies limited by shares; 1,097,312 were Private and 64,869 were Public companies, segregated into 6,704 Listed and 58,165 Unlisted Companies and 10,978 were One Person Companies. (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 31st March, 2017 (Table-1.3) indicates that about 68.15% of companies (796,935 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.10% of companies (24,612 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (328,179), followed by Delhi (302,325) and West Bengal (192,740). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (241,066), followed by Delhi (217,490) and West Bengal (141,060) as on 31st March, 2017 (**Table-1.4**).

6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (339,818) followed by Manufacturing (232,788), Trading (163,024) and Construction (114,309).

7. Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. **(Table-1.5 and Chart 1.1)**).

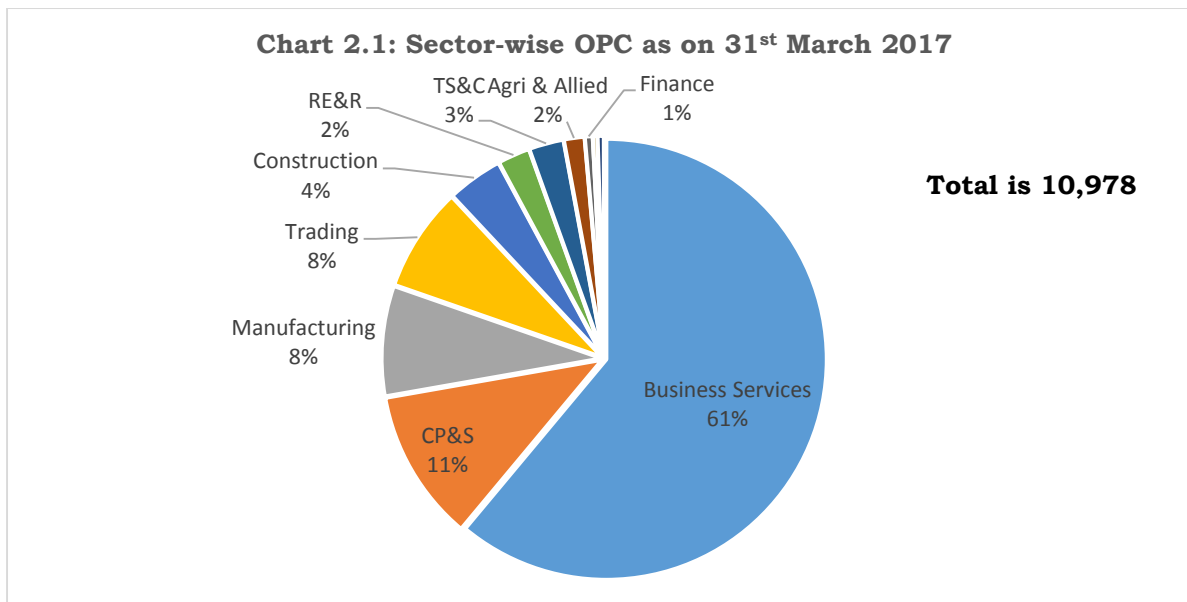


'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting. 20,316 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

8. Up to 31st March 2017 a total number of 10,978 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 277.80 crore. Economic activity wise classification of OPCs up to 31st March 2017 reveals that the highest number of OPCs are in Business Services (6,703) followed by Community, Personal & Social Services (1,226), Manufacturing (889) and Trading (844) **(Chart 2.1)**. During the financial year 2016-17 (i.e from 1st April 2016 to 31st March 2017), a total of 4,843 OPCs were registered in India. Maharashtra has registered 864 (17.84%) OPCs followed by Delhi with 679 (14.02%) **(Table 7.2)**. Economic activity wise classification of OPC reveals that highest number of 3,243 were registered in Business Services, followed by 381 in Trading and 379 in Manufacturing **(Table 2.1)**.

9. During the month of March 2017, a total of 552 OPCs were registered with authorized capital of Rs. 11.71 crore. Economic activity wise classification of OPC during the month reveals that highest number of 352 OPCs were registered in Business Services, followed by 62 in Community, Personal & Social Services and 40 in Manufacturing **(Table 2.1)**. Highest number of 99 OPCs were registered in Maharashtra (17.93%), 83 in Delhi (15.04%) and 51 each in Karnataka & Tamil Nadu (9.24%) during the month of March 2017 **(Table-7.2)**.



'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

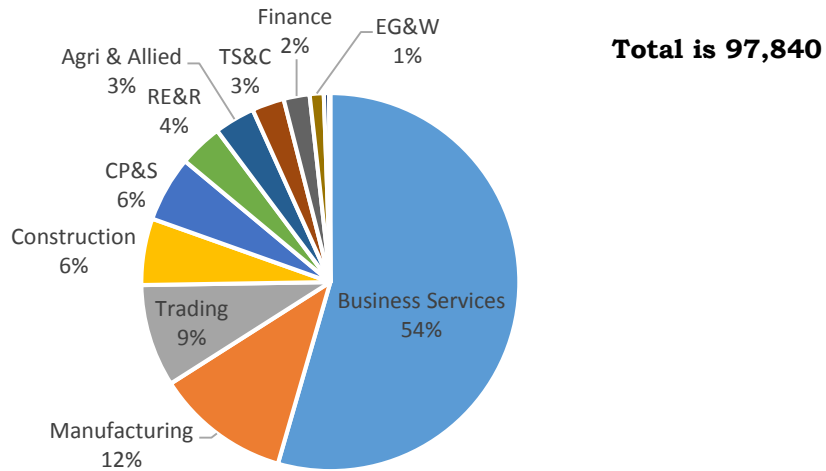
III. REGISTRATION OF COMPANIES DURING FY 2016-17

10. During the financial year 2016-17 (i.e., from 1st April, 2016 to 31st March, 2017), a total of 97,840 companies were registered with collective authorized capital of Rs. 31,284.74 crore. Of them 97,441 Companies were registered as Companies Limited by Shares with authorized capital of Rs. 31,256.78 crore; 398 Companies Limited by Guarantees with authorized capital of Rs. 27.95 crore; and 1 Unlimited Company was registered with authorized capital of Rs. 0.01 crore (**Table- 3.1**).

11. During the financial year 2016-17, Maharashtra had 17,507 (17.89%) newly registered companies, followed by Delhi with 16,025(16.38%), and Karnataka with 8,902 (9.10 %) companies (**Table-3.2**).

12. Economic-activity wise classification of companies registered during financial year 2016-17, (**Table-3.3 and Chart 3.1**) reveals that the predominant share of companies are in Business Services (53,297) followed by Manufacturing (11,263), Trading (8,574), and Construction (5,572).

Chart 3.1: Sector wise distribution of companies registered in FY 16-17



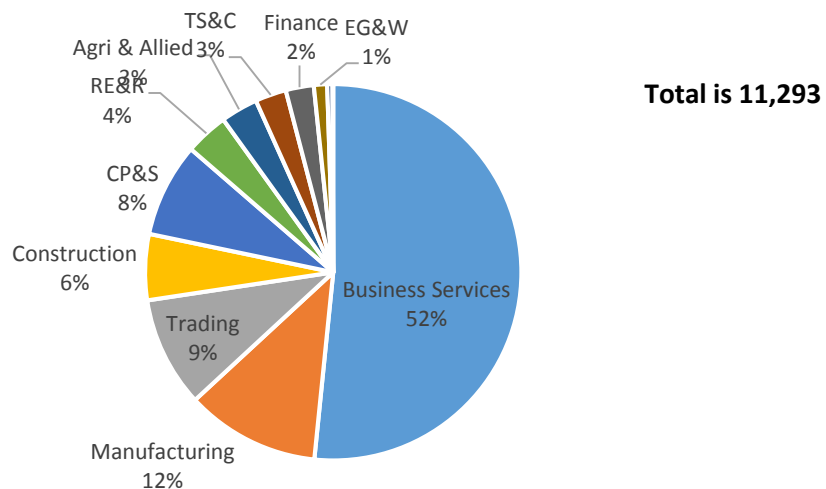
'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

IV. REGISTRATION OF NEW COMPANIES DURING MARCH 2017

12. During the month of March 2017 a total of 11,293 companies were registered with collective authorized capital of Rs. 4,546.11 crore. Of them 11,259 companies were registered as Companies Limited by Shares with authorized capital of Rs. 4,546.10 crore; 34 companies were registered as Limited by Guarantees with authorized capital of Rs. 1.00 lakh; (**Table-4.1**).

13. Economic-activity wise classification of companies registered during March, 2017 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (5,828) followed by Manufacturing (1,301), Trading (1,071), Community, Personal & Social Services (912) and Construction (640).

Chart 4.1: Distribution of Companies Registered in March 2017



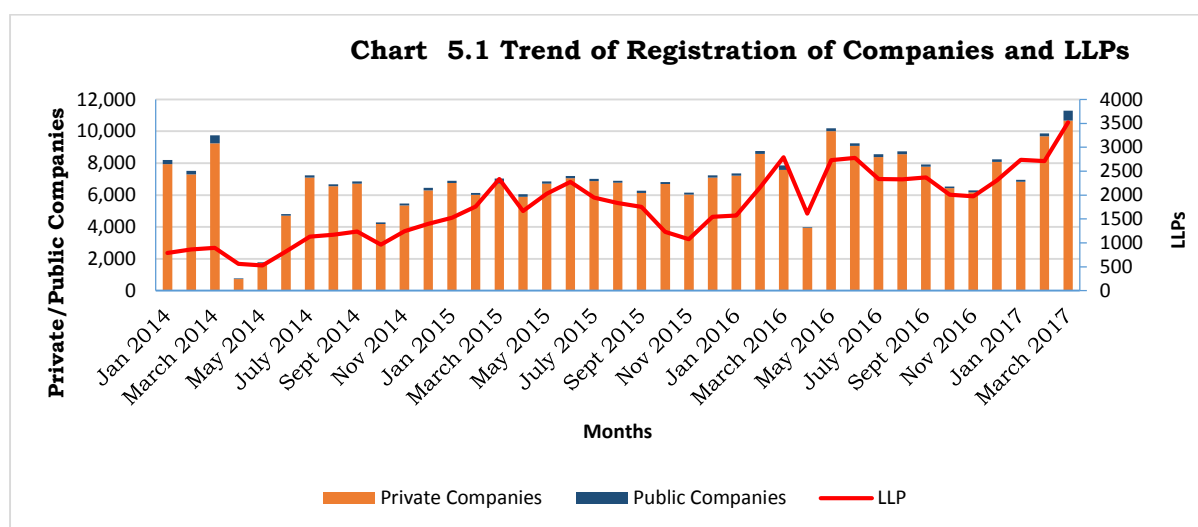
'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

14. During March 2017, 1,990 (17.62%) companies were registered in

Maharashtra, followed by 1,771(15.68%) in Delhi, and 992 (8.78%) in Uttar Pradesh **(Table-4.3)**.

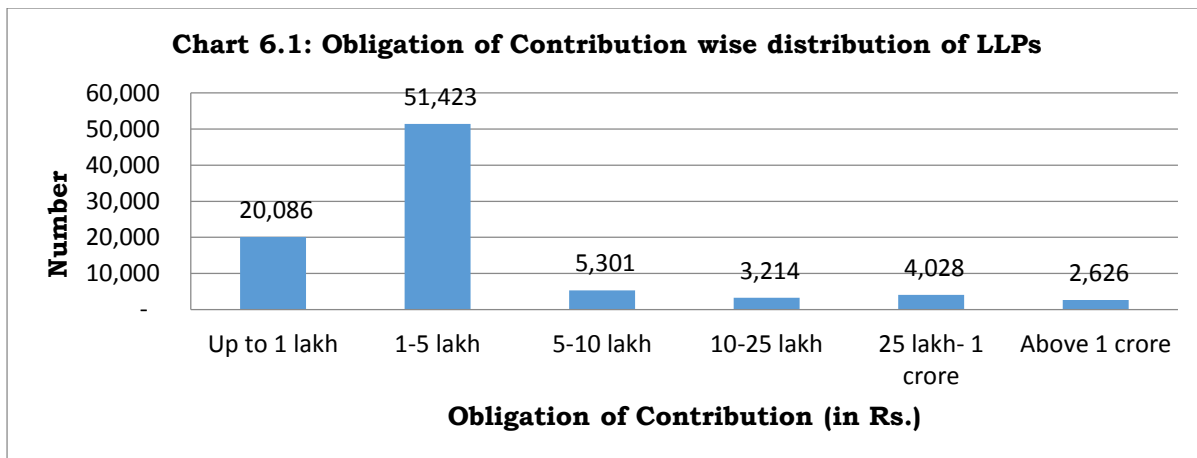
V. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

15. An analysis of registration of new companies during January 2014 to March, 2017 indicates that monthly registration of companies has increased after hitting its lowest of 765 in April 2014 **(Chart 5.1)**. A total of 11,293 companies were registered in March 2017 as compared to 7,861 in March 2016. A significant increase (10%) in registration of companies has been witnessed in March 2017 over the previous month. An increasing trend has been observed in monthly registration of LLPs in last few months with minimum registration of 1,961 LLPs in November, 2016 and has started picking up since then with March 2017 witnessing the registration of 3,518 LLPs. **(Table 5.1)**.

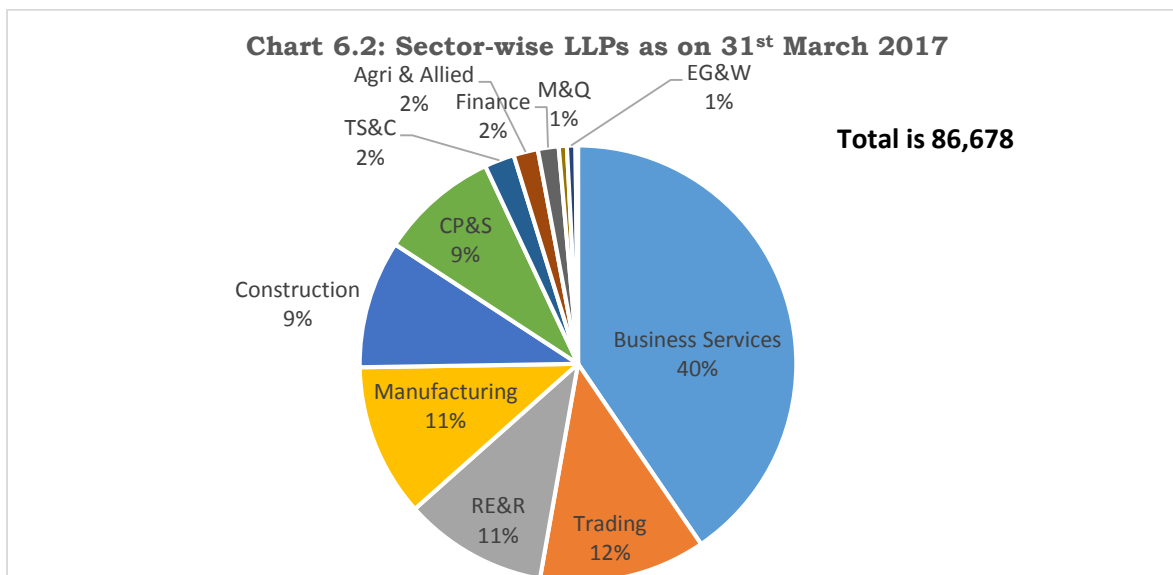


VI. Limited Liability Partnerships (LLP)

16. As on 31st March, 2017 a total number of 88,546 LLPs were registered in the country, of which 86,678 of them were active. About 82.50% active LLPs (71,509 in number) have obligation of contribution less than or equal to Rs. 5 lakhs each; and only about 3.03% (2,626 in number) of LLPs have obligation of contribution above Rs.1crore each **(Table-6.1 and Chart 6.1)**



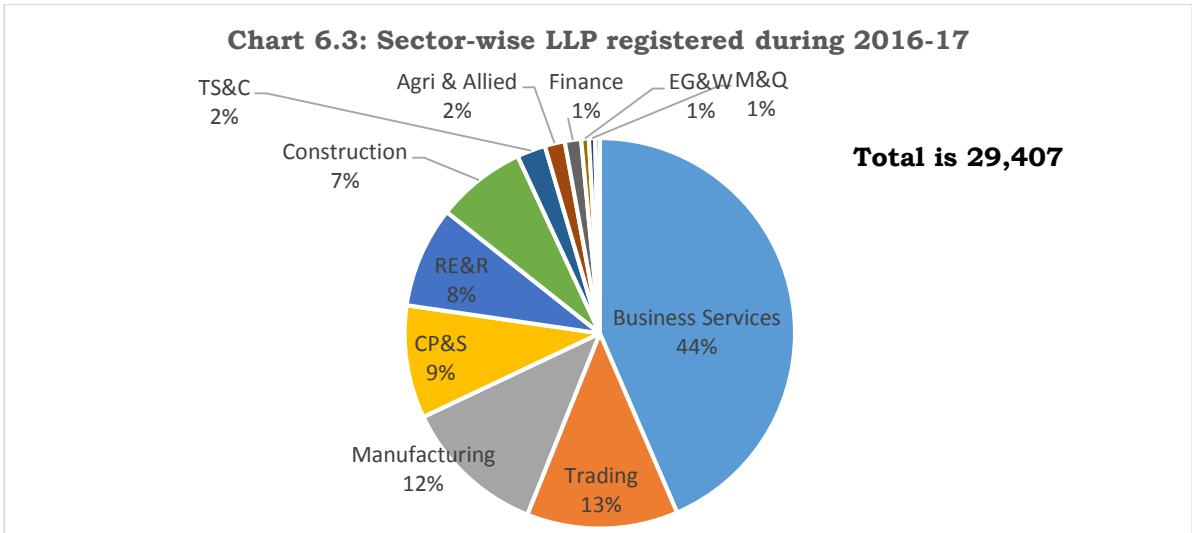
17. Broad economic sector wise classification of active LLPs as on 31st March 2017 reveals that Service sector account for 66,022 LLPs, followed by Industry and Agriculture sectors accounting for 19,084 and 1,570 respectively. Economic-activity wise classification of active LLPs as on 31st March 2017 reveals that a large number of LLPs are in Business Services (35,073) followed by Trading (10,686), Manufacturing (9,813) and Real Estate & Renting (9,218) (**Table-6.2 & Chart 6.2**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting.

VII. Registration of LLPs during FY 2016-17:

18. During the financial year 2016-17 (i.e., from 1st April 2016 to 31st March 2017) a total of 29,407 Limited Liability Partnerships (LLPs) were registered with collective obligation of contribution of Rs.8,420.63 crore. Economic activity wise classification of LLPs during the financial year 2016-17 indicates that highest number of 12,798 LLPs were registered in Business Services, followed by 3,686 in Trading and 3,500 in Manufacturing (**Table 6.3 & Chart 6.3**).

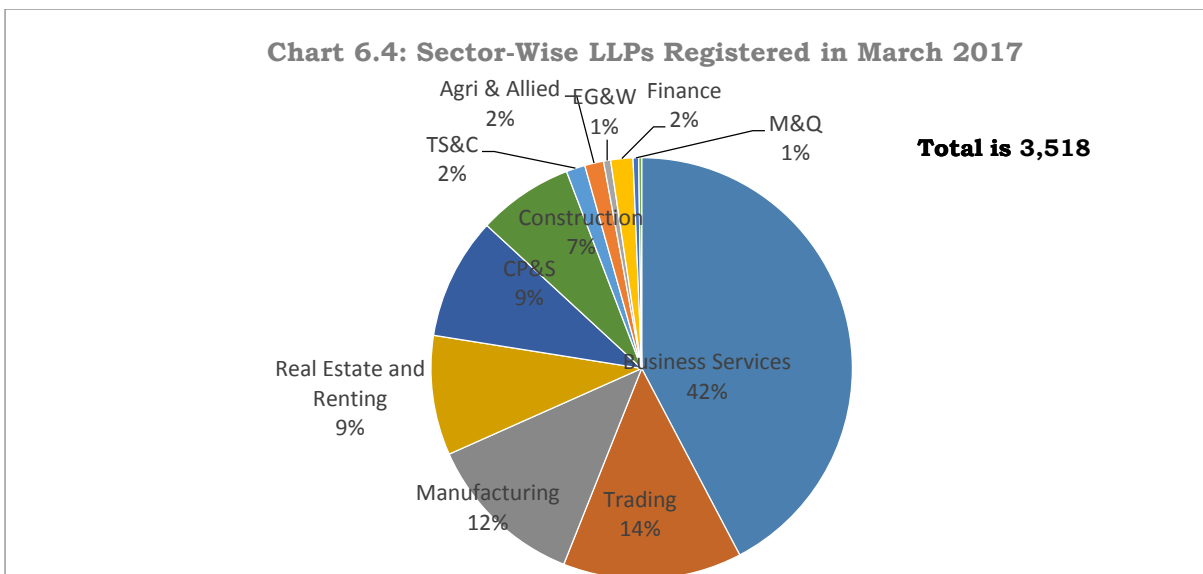


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19. Maharashtra has 9,758 (33.18 %) newly LLPs registered, followed by Delhi with 4,100 (33.18 %), and Gujarat with 2,420 (8.22 %) during 2016-17 (**Table 7.2**).

VIII. Registration of LLPs during March 2017:

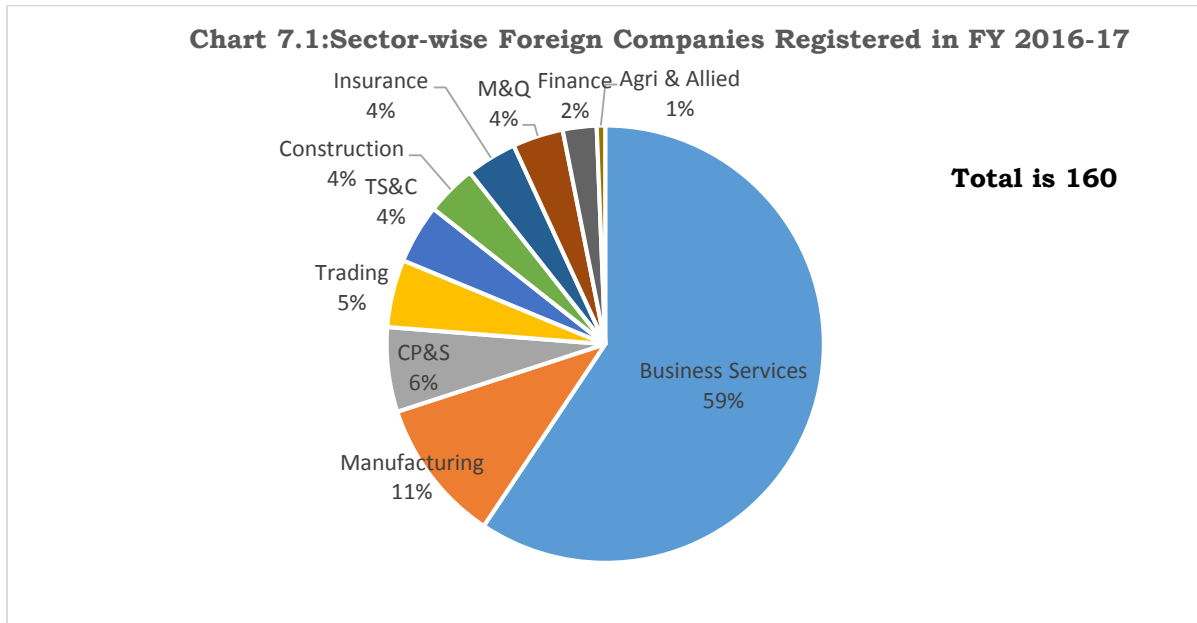
20. A total of 3,518 Limited Liability Partnerships (LLPs) were registered during March 2017 with collective obligation of contribution of Rs. 2,127.17 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 1,488 LLPs were registered in Business Services, followed by 483 in Trading and 433 in Manufacturing (**Table-6.4 and Chart 6.4**). Highest number of 979 LLPs were registered in Maharashtra (27.83%) followed by 564 in Delhi (16.03%) during the month of March 2017 (**Table-7.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services'.

IX. Foreign Companies

21. As on 31st March 2017, a total of 4,518 foreign companies were doing business in India, of which 3,361 of them were active. During the financial year 2016-17, a total of 160 foreign companies were registered in India including 51 (31.88 %) in Maharashtra followed by 42 (26.25 %) in Delhi and Haryana with 23 (14.28 %) (**Table 7.2**). Economic activity wise classification of foreign companies reveals that highest number of 95 were registered in Business Services, followed by 17 in Manufacturing and 9 in Community, personal & Social Services (**Table 7.1 and Chart 7.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, Personal & Social Services'.

22. During the month of March 2017, 13 foreign companies were registered in India with 6 in Maharashtra, 2 in Karnataka, 1 each in Tamil Nadu, Delhi, Haryana, Madhya Pradesh and Uttarakhand. Of these 13 foreign companies, 7 were registered under Business Services and 1 each under Mining & Quarrying, Manufacturing, Trading, Finance, Insurance and Community, Personal & Social Services (**Table 7.2**).

Table 1.1 Summary Statement on Companies in India as on 31st March, 2017		
1	Companies Registered as on 31st March, 2017	1,641,333
2	Number of Closed Companies	301,778
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,320
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)</i>	262,690
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	18,854
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	5,123
	<i>No. of Companies Converted to LLP and dissolved</i>	4,791
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	802
4	Number of Companies not having filed statutory annual filings consecutively for two years	138,206
5	Number of Companies under Liquidation	5,698
6	Number of Companies which are under the process of Section 248 of the Companies Act, 2013	25,264
7	Number of Companies lying AIPG (Active in Progress)	282
	Number of Active companies	1,169,303
	Of which	
	Companies Limited by Shares	1,162,181
	Companies Limited by Guarantees	6,734
	Unlimited Companies	388

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 248 of the Companies Act, 2013, Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2 : Active Companies Limited by Shares as on 31st March, 2017				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,156	63,713	64,869
	<i>Of which-</i>			
<i>i</i>	<i>Listed</i>	64	6,640	6,704
<i>ii</i>	<i>Unlisted</i>	1,092	57,073	58,165
2	Private Limited	462	1,096,850	1,097,312
	Of which			
	One Person Company	-	10,978	10,978
	Total	1,618	1,160,563	1,162,181

Table 1.3: Authorized Capital-wise Active Companies as on 31st March 2017**(Authorized Capital in Rs. Crore)**

Sl. No.	Authorized Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	421,400	4,124.98	2,375	3.80	423,775	4,128.78
2	Above 1 lakh to 5 lakh	196,954	8,336.28	10,354	515.65	207,308	8,851.93
3	Above 5 lakh to 10 lakh	159,343	15,648.04	6,509	621.78	165,852	16,269.82
4	Above 10 lakh to 25 lakh	89,791	18,581.79	5,290	1,132.79	95,081	19,714.57
5	Above 25 lakh to 50 lakh	74,292	32,103.47	4,971	2,257.98	79,263	34,361.45
6	Above 50 lakh to 1 crore	61,488	54,703.60	7,322	6,895.09	68,810	61,598.69
7	Above 1 crore to 2 crore	37,767	62,601.25	5,142	8,850.55	42,909	71,451.80
8	Above 2 crore to 5 crore	35,499	128,439.68	8,173	32,120.94	43,672	160,560.62
9	Above 5 crore to 10 crore	12,225	95,741.17	5,796	46,082.78	18,021	141,823.94
10	Above 10 crore to 25 crore	7,702	127,296.08	4,934	84,280.06	12,636	211,576.14
11	Above 25 crore to 100 crore	4,579	225,308.09	3,651	190,308.23	8,230	415,616.32
12	Above 100 crore to 500 crore	1,342	286,382.73	1,299	282,473.00	2,641	568,855.73
13	Above 500 crore to 1000 crore	171	126,669.87	234	186,346.52	405	313,016.39
14	Above 1000 crore	177	634,663.17	523	2,765,562.39	700	3,400,225.55
	Total	1,102,730	1,820,600.18	66,573	3,607,451.55	1,169,303	5,428,051.73

Table 1.4: State/UT-wise Status of Companies Registered as on 31st March 2017

Sl. No	State	Registered	Closed	Annual filings not done for 2 years consecutively	Dormant u/s 455 of CA, 2013	Under Liquidation	Under Struck-off	AIP G	Active
1	A& N Islands	349	6	46	-	-	2	2	293
2	Andhra Pradesh	25,379	2,224	5,363	3	50	329	5	17,405
3	Arunachal Pradesh	517	241	9	-	2	58	-	207
4	Assam	10,000	2,840	169	-	14	1,154	2	5,821
5	Bihar	25,382	3,307	1,205	18	41	3,158	4	17,649
6	Chandigarh	13,593	4,290	1,089	5	69	63	-	8,077
7	Chhattisgarh	8,662	1,183	242	3	1	24	3	7,206
8	Dadar Nagar Haveli	473	48	50	-	-	7	-	368
9	Daman and Diu	349	63	22	1	3	37	-	223
10	Delhi	302,325	52,239	28,039	163	774	3,600	20	217,490
11	Goa	7,869	1,548	438	1	12	670	-	5,200
12	Gujarat	89,651	16,524	10,785	18	596	2,637	44	59,047
13	Haryana	34,030	3,294	2,099	61	43	470	1	28,062
14	Himachal Pradesh	5,334	1,294	408	3	22	84	-	3,523
15	Jammu and Kashmir	4,538	644	973	-	17	77	-	2,827
16	Jharkhand	10,271	650	604	2	12	705	1	8,297
17	Karnataka	95,013	16,536	7,822	35	522	819	72	69,207
18	Kerala	43,173	11,138	2,181	87	303	165	25	29,274
19	Lakshadweep	14	-	2	-	-	-	-	12
20	Madhya Pradesh	33,442	8,151	1,295	10	82	185	-	23,719
21	Maharashtra	328,179	49,692	33,500	118	1,392	2,366	45	241,066
22	Manipur	499	154	17	-	-	33	1	294
23	Meghalaya	971	334	13	-	2	65	-	557
24	Mizoram	116	54	7	-	-	9	-	46
25	Nagaland	522	264	25	-	1	33	-	199
26	Odisha	21,195	5,672	562	53	61	22	6	14,819
27	Puducherry	2,937	1,176	227	1	14	8	-	1,511
28	Punjab	28,019	8,994	2,001	13	125	138	-	16,748
29	Rajasthan	50,940	8,947	1,371	19	78	2,133	6	38,386
30	Sikkim	2	-	-	-	-	-	-	2
31	Tamil Nadu	127,214	30,072	15,344	46	333	1,492	20	79,907
32	Telangana	89,712	7,936	17,120	14	229	1,537	13	62,863
33	Tripura	400	85	5	-	-	36	-	274
34	Uttar Pradesh	81,641	13,189	4,312	40	217	888	9	62,986
35	Uttarakhand	5,882	802	82	1	15	304	-	4,678
36	West Bengal	192,740	48,187	779	87	668	1,956	3	141,060
Total		1,641,333	301,778	138,206	802	5,698	25,264	282	1,169,303

**Table 1.5: Economic Activity-wise Active Companies as on 31st March, 2017
(Authorized Capital in Rs. Crore)**

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	29,936	19,951.83	2,910	33,526.40	32,846	53,478.23
II	Industry	349,497	872,044.90	25,449	2,096,122.07	374,946	2,968,166.97
1	<i>Manufacturing</i>	215,307	499,010.33	17,481	787,968.11	232,788	1,286,978.45
	<i>Metals & Chemicals, and products thereof</i>	76,742	186,686.20	7,524	305,977.33	84,266	492,663.53
	<i>Machinery & Equipments</i>	50,800	190,811.83	3,241	370,172.58	54,041	560,984.41
	<i>Textiles</i>	29,691	35,516.02	2,578	43,637.12	32,269	79,153.14
	<i>Food stuffs</i>	28,288	52,335.27	2,494	38,134.52	30,782	90,469.79
	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	14,160	13,443.35	816	15,350.62	14,976	28,793.97
	<i>Others</i>	10,522	13,566.05	484	11,694.43	11,006	25,260.48
ii	<i>Leather & products thereof</i>	2,660	3,396.12	176	1,867.72	2,836	5,263.84
viii	<i>Wood Products</i>	2,444	3,255.48	168	1,133.80	2,612	4,389.28
2	<i>Construction</i>	108,883	185,942.81	5,426	238,163.79	114,309	424,106.60
3	<i>Electricity, Gas & Water companies</i>	13,619	149,212.50	1,821	1,018,950.75	15,440	1,168,163.24
4	<i>Mining & Quarrying</i>	11,688	37,879.26	721	51,039.42	12,409	88,918.68
III	Services	704,962	893,712.63	36,233	1,359,385.93	741,195	2,253,098.57
1	<i>Business Services</i>	329,016	337,071.42	10,802	493,914.86	339,818	830,986.27
2	<i>Trading</i>	156,496	182,298.44	6,528	102,202.94	163,024	284,501.37
3	<i>Real Estate and Renting</i>	75,738	73,308.37	4,089	34,666.81	79,827	107,975.19
4	<i>Community, personal & Social Services</i>	65,948	79,540.92	3,893	130,905.20	69,841	210,446.12
5	<i>Finance</i>	41,656	163,337.73	9,266	305,589.12	50,922	468,926.85
6	<i>Transport, storage and Communications</i>	35,336	55,660.11	1,510	246,066.67	36,846	301,726.78
7	<i>Insurance</i>	772	2,495.64	145	46,040.34	917	48,535.98
IV	Others	18,335	34,890.81	1,981	118,417.14	20,316	153,307.95
	Total	1,102,730	1,820,600.18	66,573	3,607,451.55	1,169,303	5,428,051.73

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakhs)							
Sl. No.	Economic Activity	Up to 31.03.2017		During FY 2016-17		During March 2017	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	167	686.75	65	267.15	12	112.55
II	Industry	1,429	4,643.95	595	1,722.10	66	132.00
1	Manufacturing	889	2,547.30	379	918.75	40	62.00
2	Construction	452	1,811.15	190	726.35	23	67.00
3	Electricity, Gas & Water companies	51	173.50	19	36.00	-	-
4	Mining & Quarrying	37	112.00	7	41.00	3	3.00
III	Services	9,380	22,399.58	4,183	9,725.53	474	926.00
1	Business Services	6,703	14,592.42	3,243	7,480.58	352	685.50
	Community, personal & Social Services	1,226	3,262.29	307	627.80	62	144.55
2	Trading	844	2,497.62	381	918.55	34	54.60
3	Real Estate and Renting	261	889.40	103	358.80	13	29.10
6	Transport, storage and Communications	281	680.85	136	299.80	13	12.25
5	Finance	64	467.00	13	40.00	-	-
7	Insurance	1	10.00	-	-	-	-
IV	Others	2	50.00	-	-	-	-
Total		10,978	27,780.28	4,843	11,714.78	552	1,170.55

Table 3.1: Registration of New Companies during Financial Year 2016-17 (Authorized Capital in Rs. Lakhs)							
Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Companies Limited by Shares	132	489,890.10	97,309	2,635,787.74	97,441	3,125,677.85
1	One Person Company	-	-	4,843	11,714.78	4,843	11,714.78
2	Private	26	10,173.00	90,459	1,637,763.78	90,485	1,647,936.79
3	Public	106	479,717.10	2,007	986,309.18	2,113	1,466,026.28
II	Companies Limited by Guarantee	3	2,500.00	395	295.10	398	2,795.10
1	Private	2	-	367	294.10	369	294.10
2	Public	1	2,500.00	28	1.00	29	2,501.00
III	Unlimited Liability	-	-	1	1.00	1	1.00
1	Private	-	-	1	1.00	1	1.00
Total		135	492,390.10	97,705	2,636,083.84	97,840	3,128,473.95

Table 3.2: State/UT-wise Registration of Companies during Financial Year 2016-17

(Authorized Capital in Rs. Lakhs)

Sl. No	State/UT-Wise	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
1	A & N Islands	-	-	1	100.00	49	500.00	-	-	50	600.00
2	Andhra Pradesh	3	1,002.00	8	1,055.00	2,301	67,413.21	18	2,701.00	2,330	72,171.21
3	Arunachal Pradesh	-	-	-	-	16	830.1	-	-	16	830.10
4	Assam	1	2,500.00	4	1,720.00	395	7,543.20	10	52,087.00	410	63,850.20
5	Bihar	-	-	1	40,000.00	2,669	22,700.43	39	353.50	2,709	63,053.93
6	Chandigarh	-	-	1	10	452	4,143.37	7	33.00	460	4,186.37
7	Chhattisgarh	1	100.00	4	920	523	7,337.91	9	155.00	537	8,512.91
8	Dadra & Nagar Haveli	-	-	-	-	15	28.5	2	15.00	17	43.50
9	Daman and Diu	-	-	-	-	12	98.5	-	-	12	98.50
10	Delhi	-	-	13	253,119.00	15,717	511,640.11	295	56,360.74	16,025	821,119.85
11	Goa	-	-	1	100	285	7,118.80	7	551.00	293	7,769.80
12	Gujarat	1	0.00	5	13,210.00	4,471	104,816.53	151	32,631.50	4,628	150,658.03
13	Haryana	-	-	3	30.00	4,200	48,309.49	32	5,158.00	4,235	53,497.49
14	Himachal Pradesh	1	100.00	1	5.00	329	2,432.61	9	160.57	340	2,698.18
15	Jammu & Kashmir	1	-	-	-	269	997.90	4	16.00	274	1,013.90
16	Jharkhand	2	700.00	4	120,110.00	1,019	12,194.00	6	36.00	1,031	133,040.00
17	Karnataka	3	20.00	3	4,005.10	8,850	157,042.53	46	164,866.50	8,902	325,934.13
18	Kerala	1	50.00	3	125.00	2,870	24,141.71	193	19,531.28	3,067	43,847.98
19	Lakshadweep	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	1	500.00	9	20,095.00	2,130	17,694.93	34	3,079.00	2,174	41,368.93
21	Maharashtra	4	497.00	12	4,735.00	17,259	266,289.01	232	576,304.12	17,507	847,825.13
22	Manipur	-	-	2	205.00	49	1,716.00	-	-	51	1,921.00
23	Meghalaya	-	-	1	100.00	18	322.00	1	-	20	422.00
24	Mizoram	-	-	-	-	12	39.00	-	-	12	39.00
25	Nagaland	-	-	1	100.00	24	442.10	1	200.00	26	742.10
26	Odisha	3	602.00	2	10,500.00	1,503	16,072.25	17	50,156.25	1,525	77,330.50
27	Puducherry	1	100.00	-	-	90	1,943.21	2	33.00	93	2,076.21
28	Punjab	-	-	3	30.00	1,012	24,479.80	22	158.00	1,037	24,667.80
29	Rajasthan	-	-	5	17.00	2,599	21,097.45	89	2,282.50	2,693	23,396.95
30	Sikkim	-	-	-	-	2	2.00	-	-	2	2.00
31	Tamil Nadu	-	-	5	50.00	6,545	97,499.68	97	5,658.20	6,647	103,207.88
32	Telangana	2	2.00	5	11,010.00	6,533	64,002.71	28	4,793.00	6,568	79,807.71
33	Tripura	-	-	1	100	33	142.10	2	10.00	36	252.10
34	Uttar Pradesh	-	-	5	25.00	8,409	87,240.13	271	4,387.02	8,685	91,877.15
35	Uttarakhand	1	1,000.00	2	510.00	646	7,874.06	28	193.00	677	9,577.06
36	West Bengal	2	3,000.00	2	6.00	4,364	63,628.33	383	4,400.00	4,751	71,034.33
Total		28	10,173.00	107	482,217.10	95,670	1,649,773.66	2,035	986,310.18	97,840	3,128,473.95

Table 3.3: Activity-wise New Companies Registered during Financial Year 2016-17
(Authorized Capital in Rs. Lakhs)

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	2	505.00	3,342	34,479.96	57	1,943.40	3,401	36,928.36
II	Industry	6	5,201.00	25	26,199.10	18,139	432,728.36	279	436,344.65	18,449	900,473.10
1	Manufacturing	3	2,101.00	2	4,005.00	11,100	305,876.33	158	423,690.15	11,263	735,672.48
i	Metals & Chemicals, and products thereof	-	-	1	5.00	2,772	66,560.37	51	414,620.00	2,824	481,185.37
ii	Machinery & Equipments	1	100.00	1	4,000.00	2,653	92,687.43	44	6,083.82	2,699	102,871.24
iii	Food stuffs	2	2,001.00	-	-	2,405	91,444.14	36	2,692.00	2,443	96,137.14
iv	Others	-	-	-	-	860	24,455.47	9	160.82	869	24,616.29
v	Textiles	-	-	-	-	1,450	18,529.70	14	116.00	1,464	18,645.70
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	757	8,575.33	4	17.51	761	8,592.84
vii	Leather & products thereof	-	-	-	-	112	2,376.90	-	-	112	2,376.90
viii	Wood Products	-	-	-	-	91	1,247.00	-	-	91	1,247.00
2	Construction	1	2,500.00	10	21,150.00	5,494	70,377.18	67	3,789.00	5,572	97,816.18
3	Electricity, Gas & Water Companies	-	-	13	1,044.10	1,123	50,625.00	41	8,743.50	1,177	60,412.60
4	Mining & Quarrying	2	600.00	-	-	422	5,849.84	13	122.00	437	6,571.84
III	Services	22	4,972.00	80	455,513.00	74,189	1,182,565.35	1,699	548,022.13	75,990	2,191,072.48
1	Business Services	16	3,380.00	46	281,790.00	52,674	836,850.36	561	261,743.44	53,297	1,383,763.80
2	Trading	-	-	2	105.00	8,344	85,971.19	228	4,438.00	8,574	90,514.19
3	Community, personal & Social Services	4	492.00	16	72,387.00	5,410	43,497.65	57	26,720.61	5,487	143,097.26
4	Real Estate and Renting	-	-	-	-	3,532	49,135.77	123	40,671.00	3,655	89,806.77
5	Transport, storage and Communications	2	1,100.00	12	101,186.00	2,649	32,070.05	37	3,427.00	2,700	137,783.05
6	Finance	-	-	4	45.00	1,482	131,960.63	688	210,996.58	2,174	343,002.21
7	Insurance	-	-	-	-	98	3,079.70	5	25.50	103	3,105.20
	Total	28	10,173.00	107	482,217.10	95,670	1,649,773.66	2,035	986,310.18	97,840	3,128,473.95

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Company Limited by Shares	13	11,741.00	11,246	442,869.29	11,259	454,610.29
i	<i>One Person Company</i>	-	-	552	1,170.55	552	1,170.55
ii	<i>Private</i>	1	1.00	10,095	334,143.74	10,096	334,144.74
iii	<i>Public</i>	12	11,740.00	599	107,555.00	611	119,295.00
2	Company Limited by Guarantee	-	-	34	1.00	34	1.00
i	<i>Private</i>	-	-	30	1.00	30	1.00
ii	<i>Public</i>	-	-	4	-	4	-
Total		13	11,741.00	11,280	442,870.29	11,293	454,611.29

Sl. No.	Economic Activity	Government				Non-Government				Total	
		Private		Public		Private		Public		No.	Authorized Capital
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital		
I	Agriculture and Allied Activities	-	-	1	500.00	347	4,544.16	13	30.00	361	5,074.16
II	Industry	-	-	1	10.00	2,081	29,383.14	39	2,181.00	2,121	31,574.14
1	Manufacturing	-	-	-	-	1,279	19,626.80	22	1,998.00	1,301	21,624.80
i	<i>Metals & Chemicals, and products thereof</i>	-	-	-	-	289	5,177.30	8	1,539.00	297	6,716.30
ii	<i>Machinery & Equipments</i>	-	-	-	-	287	4,175.80	2	61.00	289	4,236.80
iii	<i>Food stuffs</i>	-	-	-	-	297	4,664.10	6	347.00	303	5,011.10
iv	<i>Others</i>	-	-	-	-	113	1,331.35	2	10.00	115	1,341.35
v	<i>Textiles</i>	-	-	-	-	179	2,484.20	2	30.00	181	2,514.20
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	-	-	-	-	84	1,474.05	2	11.00	86	1,485.05
vii	<i>Leather & products thereof</i>	-	-	-	-	16	92.00	-	-	16	92.00
viii	<i>Wood Products</i>	-	-	-	-	14	228.00	-	-	14	228.00
2	Construction	-	-	1	10.00	628	6,442.40	11	177.00	640	6,629.40
3	Electricity, Gas & Water Companies	-	-	-	-	123	2,532.20	6	6.00	129	2,538.20
4	Mining & Quarrying	-	-	-	-	51	781.74	-	-	51	781.74
III	Services	1	1.00	10	11,230.00	8,249	301,387.99	551	105,344.00	8,811	417,962.99
1	Business Services	1	1.00	9	11,130.00	5,591	263,350.74	227	30,824.50	5,828	305,306.24
2	Trading	-	-	-	-	921	10,259.25	150	1,944.00	1,071	12,203.25
3	Community, personal & Social Services	-	-	1	100.00	901	7,061.07	10	20,077.00	912	27,238.07
4	Real Estate and Renting	-	-	-	-	344	9,283.40	75	363.00	419	9,646.40
5	Transport, storage and Communications	-	-	-	-	296	2,380.25	6	204.00	302	2,584.25
6	Finance	-	-	-	-	189	8,916.28	83	51,931.50	272	60,847.78
7	Insurance	-	-	-	-	7	137.00	-	-	7	137.00
Total		1	1.00	12	11,740.00	10,677	335,315.29	603	107,555.00	11,293	454,611.29

Table 4.3: State/UT-wise Registration of Companies during March 2017

(Authorized Capital in Rs. Lakhs)

Sl. No.	State/UT-wise	Government				Non-Government				Total	
		Private		Public		Private		Public			
		No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	No.	Authorized Capital
1	Andaman and Nicobar Islands	-	-	-	-	6	60.00	-	-	6	60.00
2	Andhra Pradesh	-	-	5	25.00	269	4,289.30	1	200.00	275	4,514.30
3	Assam	-	-	-	-	47	2,269.80	3	15.00	50	2,284.80
4	Bihar	-	-	-	-	340	2,505.21	8	41.00	348	2,546.21
5	Chandigarh	-	-	-	-	57	449.50	-	-	57	449.50
6	Chattisgarh	-	-	-	-	45	381.05	-	-	45	381.05
7	Dadra & Nagar Haveli	-	-	-	-	3	16.00	1	10.00	4	26.00
8	Daman and Diu	-	-	-	-	1	1.00	-	-	1	1.00
9	Delhi	-	-	-	-	1,624	226,537.09	147	3,003.00	1,771	229,540.09
10	Goa	-	-	-	-	32	1,024.00	-	-	32	1,024.00
11	Gujarat	-	-	-	-	574	3,914.35	22	21,511.00	596	25,425.35
12	Haryana	-	-	-	-	465	4,869.20	2	10.00	467	4,879.20
13	Himachal Pradesh	-	-	-	-	29	1,230.00	1	5.00	30	1,235.00
14	Jammu & Kashmir	-	-	-	-	33	76.00	-	-	33	76.00
15	Jharkhand	-	-	-	-	121	1,706.90	1	10.00	122	1,716.90
16	Karnataka	-	-	-	-	910	11,734.26	3	20,026.00	913	31,760.26
17	Kerala	-	-	-	-	332	3,023.00	27	301.50	359	3,324.50
18	Madhya Pradesh	-	-	-	-	254	2,544.74	3	20.00	257	2,564.74
19	Maharashtra	-	-	1	1,000.00	1,964	24,824.54	25	56,432.00	1,990	82,256.54
20	Manipur	-	-	-	-	3	21.00	-	-	3	21.00
21	Meghalaya	-	-	1	100.00	3	235.00	-	-	4	335.00
22	Nagaland	-	-	1	100.00	5	62.10	-	-	6	162.10
23	Orissa	-	-	1	10,000.00	177	1,691.95	1	5.50	179	11,697.45
24	Pondicherry	-	-	-	-	13	216.00	-	-	13	216.00
25	Punjab	-	-	-	-	121	1,039.00	3	11.00	124	1,050.00
26	Rajasthan	-	-	-	-	275	1,636.40	11	285.00	286	1,921.40
27	Tamil Nadu	-	-	-	-	778	9,951.45	16	3,133.00	794	13,084.45
28	Telangana	1	1.00	-	-	723	9,697.39	2	200.00	726	9,898.39
29	Tripura	-	-	-	-	3	12.00	-	-	3	12.00
30	Uttar Pradesh	-	-	-	-	956	7,033.85	36	1,005.00	992	8,038.85
31	Uttarakhand	-	-	2	510.00	71	373.00	1	5.00	74	888.00
32	West Bengal	-	-	1	5.00	443	11,890.20	289	1,326.00	733	13,221.20
Total		1	1.00	12	11,740.00	10,677	335,315.29	603	107,555.00	11,293	454,611.29

Table 5.1: Number of Companies and LLPs Registered during the months

Month	Public Companies	Private Companies	Total	LLP
Jan-14	256	7,950	8,206	792
Feb-14	213	7,300	7,513	865
Mar-14	508	9,247	9,755	897
Apr-14	27	738	765	562
May-14	29	1,760	1,789	531
Jun-14	89	4,712	4,801	825
Jul-14	139	7,090	7,229	1,131
Aug-14	130	6,546	6,676	1,171
Sep-14	139	6,725	6,864	1,235
Oct-14	89	4,194	4,283	963
Nov-14	125	5,346	5,471	1,244
Dec-14	150	6,296	6,446	1,399
Jan-15	144	6,758	6,902	1,526
Feb-15	129	6,009	6,138	1,761
Mar-15	308	6,723	7,031	2,334
Apr-15	156	5,896	6,052	1,666
May-15	132	6,725	6,857	2,026
Jun-15	148	7,052	7,200	2,276
Jul-15	127	6,886	7,013	1,949
Aug-15	129	6,769	6,898	1,836
Sep-15	137	6,131	6,268	1,753
Oct-15	119	6,688	6,807	1,233
Nov-15	110	6,040	6,150	1,074
Dec-15	151	7,093	7,244	1,545
Jan-16	150	7,217	7,367	1,570
Feb-16	177	8,587	8,764	2,154
Mar-16	283	7,578	7,861	2,793
Apr-16	48	3,946	3,994	1,612
May-16	178	10,017	10,195	2,733
Jun-16	157	9,095	9,252	2,778
Jul-16	162	8,391	8,553	2,335
Aug-16	162	8,572	8,734	2,328
Sep-16	135	7,788	7,923	2,367
Oct-16	107	6,435	6,542	2,009
Nov-16	123	6,178	6,301	1,971
Dec-16	154	8,078	8,232	2,308
Jan-17	126	6,832	6,958	2,736
Feb-17	175	9,688	9,863	2,712
Mar-17	615	10,678	11,293	3,518

Table 6.1: Obligation of Contribution wise Active LLPs as on 31st March 2017			
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Up to 1 lakh	20,086	6,635.47
2	Above 1 lakh to 5 lakh	51,423	76,668.05
3	Above 5 lakh to 10 lakh	5,301	48,749.46
4	Above 10 lakh to 25 lakh	3,214	59,152.55
5	Above 25 lakh to 50 lakh	2,264	92,562.70
6	Above 50 lakh to 1 crore	1,764	150,368.57
7	Above 1 crore to 2 crore	900	138,899.47
8	Above 2 crore to 5 crore	888	306,817.86
9	Above 5 crore to 10 crore	369	285,035.49
10	Above 10 crore to 25 crore	277	448,289.67
11	Above 25 crore to 100 crore	153	758,281.28
12	Above 100 crore	39	1,694,254.03
Total		86,678	4,065,714.61

Table 6.2: Economic Activity-wise Active LLPs as on 31st March 2017			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	1,570	68,119.30
II	Industry	19,084	1,252,029.61
1	Manufacturing	9,813	694,440.65
i	<i>Metals & Chemicals, and products thereof</i>	2,459	154,080.03
ii	<i>Machinery & Equipments</i>	1,740	191,378.23
iii	<i>Food stuffs</i>	1,810	59,148.50
iv	<i>Textiles</i>	1,636	44,856.47
v	<i>Others</i>	927	217,477.36
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	938	21,059.92
vii	<i>Leather and products thereof</i>	166	3,892.81
viii	<i>Wood Products</i>	137	2,547.33
2	Construction	8,200	352,536.57
3	Mining & Quarrying	522	21,991.62
4	Electricity, Gas & Water Companies	549	183,060.76
III	Services	66,022	2,745,553.70
1	Business Services	35,073	898,665.04
2	Trading	10,686	416,143.54
3	Real Estate and Renting	9,218	624,284.57
4	Community, personal & Social Services	7,639	146,082.03
5	Transport, storage and Communications	1,921	26,117.09
6	Finance	1,331	632,677.28
7	Insurance	154	1,584.15
IV	Others	2	12.00
Total		86,678	4,065,714.61

Note: Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership.

Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs. Lakhs)
I	Agriculture and Allied Activities	488	15,702.94
II	Industry	6,022	457,757.89
1	Manufacturing	3,500	390,545.41
2	Construction	2,183	47,940.29
3	Electricity, Gas & Water companies	188	12,148.08
4	Mining & Quarrying	151	7,124.11
III	Services	22,897	368,602.37
1	Business Services	12,798	150,943.27
2	Trading	3,686	83,969.68
3	Community, personal & Social Services	2,747	21,553.74
4	Real Estate and Renting	2,461	95,320.70
5	Transport, storage and Communications	697	6,503.89
6	Finance	397	9,231.78
7	Insurance	111	1,079.30
Total		29,407	842,063

Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture and Allied Activities	51	302.24
II	Industry	725	142,543.75
1	Manufacturing	433	130,441.30
2	Construction	258	3,388.65
3	Electricity, Gas & Water Companies	19	226.03
4	Mining & Quarrying	15	8,487.77
III	Services	2,742	69,870.79
1	Business Services	1,488	39,815.32
2	Trading	483	15,974.30
4	Real Estate and Renting	323	10,651.24
3	Community, personal & Social Services	329	1,673.05
5	Transport, storage and Communications	51	478.16
6	Finance	60	1,026.53
7	Insurance	8	252.20
Total		3,518	212,716.78

Note: Obligation of Contribution consists of tangible and intangible property or other benefits brought in by the partners to the Limited Liability Partnership.

Sl. No.	Economic Activity	Number
I	Agriculture and Allied Activities	1
II	Industry	29
1	Manufacturing	17
2	Construction	6
3	Mining & Quarrying	6
III	Services	130
1	Business Services	95
2	Community, personal & Social Services	10
3	Trading	8
4	Transport, storage and Communications	7
5	Insurance	6
6	Finance	4
Total		160

Table 7.2: State/UT wise Registration of OPC, LLP and Foreign Companies							
Sl. No.	State/UT	During March 2017			During FY 2016-17		
		OPC	LLP	Foreign Companies	OPC	LLP	Foreign Companies
1	A&N Islands	-	-	-	2	1	-
2	Andhra Pradesh	20	36	-	138	294	-
3	Arunachal Pradesh	-	1	-	2	3	-
4	Assam	2	20	-	27	124	-
5	Bihar	19	25	-	168	251	1
6	Chandigarh	1	15	-	20	140	-
7	Chhattisgarh	8	5	-	36	89	-
8	Dadra & Nagar Haveli	-	1	-	-	6	-
9	Daman and Diu	-	1	-	-	5	-
10	Delhi	83	564	1	679	4,100	42
11	Goa	4	8	-	26	113	-
12	Gujarat	13	313	-	143	2,420	2
13	Haryana	15	124	1	215	857	23
14	Himachal Pradesh	2	4	-	34	48	-
15	Jammu and Kashmir	6	-	-	28	17	-
16	Jharkhand	5	13	-	59	149	-
17	Karnataka	51	252	2	521	2,176	15
18	Kerala	11	98	-	108	759	1
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	18	52	1	124	523	1
21	Maharashtra	99	979	6	864	9,758	53
22	Manipur	-	-	-	3	8	-
23	Meghalaya	-	2	-	3	7	-
24	Mizoram	-	-	-	1	-	-
25	Nagaland	1	-	-	4	1	-
26	Odisha	14	9	-	112	111	-
27	Puducherry	2	-	-	9	16	-
28	Punjab	6	22	-	51	285	1
29	Rajasthan	11	121	-	132	993	-
30	Sikkim	-	1	-	-	4	-
31	Tamil Nadu	51	157	1	360	1,103	11
32	Telangana	42	129	-	293	1,168	2
33	Tripura	-	-	-	2	3	-
34	Uttar Pradesh	48	147	-	485	1,403	5
35	Uttarakhand	1	16	1	30	135	2
36	West Bengal	19	403	-	164	2,337	1
Total		552	3,518	13	4,843	29,407	160
